

Government of Jammu and Kashmir
Civil Secretariat: Revenue Department
(Haj & Auqaf Section)
Srinagar/Jammu.
Notification

Srinagar, the **27th** September, 2016,

SRO:-312 In exercise of the powers conferred by section 3 of the Jammu and Kashmir Muslim Specified Wakafs and Specified Wakaf Properties (Management and Regulation) Act, 2004, the Government, after receiving a report/recommendations from the Jammu and Kashmir Board for Muslim Specified Wakafs and Specified Wakaf Properties hereby include the Ziarat Sharief Sheikh Ahmad Kareem (R.A) alias Zinda Shah, Peer Ki Gali Mughal Road (Shopian) as specified Wakaf in schedule "A" of the aforesaid Act.

By order of the Government of Jammu and Kashmir.

Sd/-

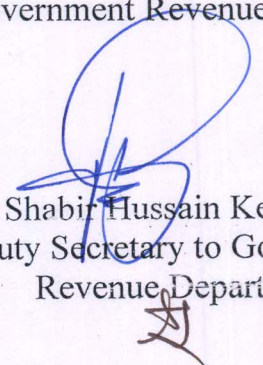
Mohammad Ashraf Mir
Commissioner/ Secretary to Government
Revenue Department

No:- Rev/Auq/32/2015

Dated: - **27** - 09- 2016

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Seceraty to Government, Department of Law, Justice & Parliamentary Affair
3. Deputy Commissioners, Shopian.
4. Directors, Archives, Archaeology & Museums, J&K
5. Special.Astt to Hon'ble Minister for Haj and Auqaf Department
6. Chief Executive J&K Board for Specified Wakafs and Specified Wakaf Properties Zero Bridge Srinagar.
7. General Manger Government Press, Srinagar/Jammu. He is requested kindly Publish the notification in the next issue of Government Gazetee and supply 20 copies of the said notification to this Department as well as Secretary J&K Board for Specified Wakafs and Specified Wakaf Properties Zero Bridge Srinagar.
8. Administrator Auqaf Islamic Shopian.
9. Pvt. Secretary to Commissioner/Secretary to Government Revenue Deptt.
10. Stock file.


(Dr. Shabir Hussain Keen (KAS)
Deputy Secretary to Government,
Revenue Department 